

inspection of the Government colonies by the Chief Engineers alongwith the Residents' Welfare Association so as to bring desired interaction and improvement in the functioning of the CPWD?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b) The Government colonies in New Delhi are being maintained properly by the CPWD, in accordance with the prescribed norms with the available funds and these are not lying in a dilapidated condition.

(c) Inspection of Government colonies is being undertaken frequently and meetings with the representatives of the Residents Welfare Associations also are being held at regular intervals or as requested by the Associations, by the Chief Engineers.

[*Translation*]

Tree Plantation Scheme

1592. SHRI RAMESHWAR PATIDAR: Will the MINISTER OF ENVIRONMENT AND FORESTS be pleased to state:

(a) whether with a view to check environmental pollution, Government propose to launch a National Programme of planting trees on the barren private land; and

(b) if so, details thereof

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b) Under the Social Forestry Programme of State Government and Centrally Sponsored Schemes, tree planting on private, marginal and other wastelands for meeting fuel and fodder needs of the people is already being encouraged through supply of seedlings, technical guidance and financial incentives.

[*English*]

Institution of Urban Development Authority

1593. DR. VISWANATHAM KANITHI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government propose to institute a unified and single Urban Development Agency for clearing all the Schemes of States uniformly and independently and to provide all the newly developed areas with the minimum facilities/amenities;

(b) if so, the composition and terms of reference thereof; and

(c) if not, the steps taken or proposed to be taken to compete with the advanced countries in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No Sir.

(b) Does not arise.

(c) Urban Development is a State subject and as such there is no proposal for creating a unified Urban Development Agency at the Central level.

[*Translation*]

Ajanta Caves

1594. SHRI TEJ NARAYAN SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Ajanta Caves have been included in the World heritage list and are being looked after by the Archaeological Survey of India;

(b) the steps taken by the Government to preserve the paintings; and

(c) the annual expenditure being incurred on the maintenance of paintings and sculptures in the caves?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Yes, Sir.

(b) The following steps are taken:

- (i) Removal of dust and chemical treatment is carried out regularly.
- (ii) Insecticidal treatment and fumigation is done periodically.
- (iii) Filletting and strengthening of the painted surface is carried out wherever necessary, and
- (iv) Controlled lighting is provided in the painted caves to avoid deterioration of the paintings.

(c) During the year 1990-91 an expenditure of Rs. 4,10,782 was incurred on the annual maintenance, structural conservation and chemical preservation of the Ajanta Caves.

Scheme Formulated by U.G.C. for Eradication of Adult Illiteracy

1595. SHRI TEJ NARAYAN SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of the scheme formulated by University Grants Commission to eradicate adult illiteracy in the country during Seventh Five Year Plan period and the funds provided for this purpose during the last three years;

(b) the names of the universities and colleges where said programme has been started; and

(c) the funds provided to universities and colleges in Uttar Pradesh and Bihar States, separately and the progress made in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT

(SHRI ARJUN SINGH): (a) According to the information furnished by UGC, the Commission organises adult education programme through universities and colleges with a view to mobilising the students and teachers to impart literacy skills, functional skills and inculcate social awareness among the adult illiterates and also to retain the same through post-literacy programmes. For this purpose, the Commission provides grants to universities to have core facilities including supporting staff and also for organising adult education centres, whereas colleges receive grant for opening Adult Education Centres. Usually, a cluster of 10 Adult Education Centres is taken as a unit and for each such unit grant amounting to Rs. 22,000 per annum is provided for meeting expenditure on items like honorarium of instructors, provision of teaching/learning material, electricity/kerosene cost and contingency etc. In addition to the above, there is also provision to provide honorarium to supervisors whose number is linked with the number of units opened by an institution.

During the years 1987-88, 1988-89, and 89-90, the Commission sanctioned a grant of Rs. 12.23 crores to the participating universities including their affiliated colleges for implementing the programme.

(b) The names of universities where such programme is being implemented are given in the attached statement. The colleges are identified and funded through the university to which they are affiliated. According to the information furnished by the UGC, it maintains information regarding the number of colleges which are implementing the Scheme and not their names.

(c) During the VII Plan, a grant of Rs. 274.00 lakhs was paid to universities and colleges of U.P. and about Rs. 50.00 lakhs to the universities and colleges in Bihar. The UGC has approved 1030 Adult Education Centres in Bihar and 2085 such Centres in Uttar Pradesh.